

**COURT NO. 31**  
**THE HONOURABLE SMT JUSTICE T.MADHAVI DEVI**

**To be heard on Monday the 18th day of November 2024 (AT 10:30 AM - HYBRID MODE)**

**NOTE: For Registration - <https://tshc.vconsol.com/register>  
For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (CIVIL SUPPLIES)</u></b>				
1	WP/28485/2024 IA 1/2024(Direction Petition)	JELLA SRIKANTH	GP FOR CIVIL SUPPLIES SRINIVAS BOBBILI (R5)	NIZAMABAD
2	WP/32139/2024 IA 1/2024(Direction Petition)	M SALEEM	GP FOR CIVIL SUPPLIES	MEDAK
<b><u>ADMISSION (PANCHAYAT RAJ)</u></b>				
3	WP/32112/2024 IA 1/2024(Direction Petition)	P ASHOK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
<b><u>ADMISSION (CORPORATION)</u></b>				
4	WP/32137/2024 IA 1/2024(Direction Petition)	K BUCHI BABU	GP FOR COOPERATION	KAMAREDDY

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<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (CIVIL SUPPLIES)</u></b>				
5	WP/31266/2024 IA 1/2024(Direction Petition)	PASHAM MOHITH	GP FOR CIVIL SUPPLIES DOMINIC FERNANDES (SC FOR FCI) (R5)	SURYAPET
6	WP/31583/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition)	C HARI PREETH	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R4)	KHAMMAM
<b><u>ADMISSION (CO-OP SOCIETIES)</u></b>				
7	WP/29696/2024 IA 1/2024(Suspension Petition)	SOMA RAVI KIRAN REDDY	GP FOR COOPERATION GP FOR SERVICES I (R4)	ADILABAD
8	WP/30407/2024 IA 1/2024(Suspension Petition) WP/31381/2024	M/s GIX LAW FIRM AND LEGAL SERVICES	GP FOR COOPERATION K BUCHI BABU (R6)	KAMAREDDY
9	WP/31381/2024 IA 1/2024(Suspension Petition)	M/s GIX LAW FIRM AND LEGAL SERVICES	GP FOR COOPERATION	KAMAREDDY
10	WP/30744/2024 IA 1/2024(Stay Petition)	V ROHITH	GP FOR COOPERATION	NIZAMABAD
11	WP/31480/2024 IA 1/2024(Suspension Petition)	K BUCHI BABU	GP FOR COOPERATION (R9)	WARANGAL
<b><u>ADMISSION (PANCHAYAT RAJ)</u></b>				
12	WP/10521/2022 IA 1/2022(Direction Petition)	B RACHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R1) GP FOR HOME (R7) M RAM GOPAL RAO(STANDING COUNSEL FOR ZPPS AND MPPS AND GPSS) (R3)	MEDAK
13	WP/29724/2024 IA 1/2024(Direction Petition)	D SATYANARAYANA	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R2)	SANGAREDDY
14	WP/30541/2024 IA 1/2024(Direction Petition)	K SAI KRISHNA MOHAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV	MEDAK
15	WP/31243/2024 IA 1/2024(Direction Petition)	PUJARI MANI SAHITH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	SIDDIPET
16	WP/31989/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	M BHAGYASRI	GP FOR PANCHAYAT RAJ RURAL DEV MADAS BHARATH CHANDRA (R4)	KARIMNAGAR
<b><u>PART-HEARD</u></b>				
17	WP/331/2021 IA 1/2021(Direction Petition) WP/10501/2024	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
18	WP/10501/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	RANGA REDDY

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**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR APPEARANCE</u></b>				
19	WP/30366/2016 IA 1/2016(WPMP 37567/2016)(Direction Petition)	P LAKSHMA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) M LAXMAN RAO (R1)	HYDERABAD
<b><u>FOR DISMISSAL</u></b>				
20	WP/2753/2017 IA 1/2017(WPMP 3238/2017)(Direction Petition)	MURALIDHAR REDDY KATRAM	GP FOR COOPERATION K BUCHI BABU (R19)	ADILABAD
<b><u>ADMISSION</u></b>				
21	CC/1702/2024	VEDULA CHITRALEKHA	M V RAMA RAO Government Pleader for Services (Home) (R2)	KARIMNAGAR
<b><u>ADMISSION (CIVIL SUPPLIES)</u></b>				
22	WP/31990/2016 IA 1/2016(WVMP 4231/2016)(Vacate Stay Petition) IA 2/2016(WPMP 39559/2016)(Direction Petition) IA 1/2017(WPMP 7029/2017)(Implead Petition)	A PRABHAKAR RAO	GP FOR CIVIL SUPPLIES B SHIVA KUMAR (R18) B SHIVA KUMAR M AJAY KUMAR(SC FOR TG KUDA) (R19)	WARANGAL
23	WP/22995/2020 IA 1/2020(Suspension Petition)	M BHUSHAN REDDY	GP FOR CIVIL SUPPLIES	NIZAMABAD
24	WP/24340/2021 IA 1/2021(Suspension Petition)	A PRABHAKAR RAO	GP FOR CIVIL SUPPLIES T P ACHARYA (R2)	WARANGAL
25	WP/25640/2021 IA 1/2021(Direction Petition) IA 1/2022(Vacate Stay Petition)	R MANGULAL	GP FOR REVENUE GP FOR COOPERATION (R3) GP FOR COOPERATION	ADILABAD
26	WP/4679/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition) WP/4681/2024 WP/4686/2024	SAI PRASEN GUNDAVARAM	T P ACHARYA (R2) T P ACHARYA	NIZAMABAD
27	WP/4681/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	SAI PRASEN GUNDAVARAM	T P ACHARYA (R2) T P ACHARYA	NIZAMABAD
28	WP/4686/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition)	SAI PRASEN GUNDAVARAM	T P ACHARYA (R2) T P ACHARYA	NIZAMABAD
29	WP/19179/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition)	VEERA SAVAN CHAKRAVARTHY DARA	GP FOR CIVIL SUPPLIES	JAYASHANKAR BHUPALPALLY
30	WP/21603/2024 IA 1/2024(Direction Petition)	K S ARUN KUMAR GOUD	GP FOR CIVIL SUPPLIES VIJAY B PAROPAKARI (R4)	NIZAMABAD

31	WP/24602/2024 IA 1/2024(Stay Petition)	C V SRINATH	GP FOR CIVIL SUPPLIES	RANGA REDDY
32	WP/25173/2024 IA 1/2024(Direction Petition)	T MAHENDER RAO	GP FOR CIVIL SUPPLIES	PEDDAPALLI
33	WP/27924/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Vacate Stay Petition)	SRINIVAS BOBBILI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) T P ACHARYA (R3) K VENUMADHAV (R6) GP FOR CIVIL SUPPLIES (R7) T P ACHARYA K VENUMADHAV	BHADRADRI KOTHAGUDEM
34	WP/28861/2024 IA 1/2024(Stay Petition)	SRINIVAS BOBBILI	GP FOR CIVIL SUPPLIES (R7)	WARANGAL
35	WP/28887/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	K SHASHIDAR GOUD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) GP FOR CIVIL SUPPLIES (R7) JELLA SRIKANTH JELLA SRIKANTH (R6) DR P BHASKARA MOHAN (R5)	NIRMAL
36	WP/29463/2024 IA 1/2024(Stay Petition) IA 3/2024(Vacate Stay Petition)	JELLA SRIKANTH	GP FOR CIVIL SUPPLIES T P ACHARYA (R4) T P ACHARYA	WARANGAL
37	WP/29906/2024 IA 1/2024(Direction Petition)	CHATLA MADHU	GP FOR CIVIL SUPPLIES	PEDDAPALLI
38	WP/31764/2024 IA 1/2024(Direction Petition)	C HARI PREETH	GP FOR CIVIL SUPPLIES	KHAMMAM
<b><u>ADMISSION (CO-OP SOCIETIES)</u></b>				
39	WP/19573/2014 IA 1/2014(WPMP 24511/2014)(Stay Petition)	ASHISH SAMAT	GP FOR COOPERATION MOGILI ANAVENI (R10)	HYDERABAD
40	WP/28072/2023 IA 1/2023(Direction Petition)	SRINIVASA RAO MADIRAJU	GP FOR COOPERATION ADDL ADVOCATE GENERAL (R2) N K PRAKASH (R6) T RAGHUNATH REDDY (R7)	RANGA REDDY
41	WP/1963/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition)	SOURABH AGARWAL	GP FOR COOPERATION MALIPEDDI SRINIVAS REDDY (R3) MALIPEDDI SRINIVAS REDDY	HYDERABAD
42	WP/22691/2024 IA 1/2024(Direction Petition)	R DHEERAJ SINGH	GP FOR COOPERATION KUNAPA REDDY RITESH SURYA PREETHAM (R5)	RANGA REDDY
43	WP/29810/2024 IA 1/2024(Direction Petition)	P SOMA SHEKAR REDDY	GP FOR COOPERATION G V L MURHTY (R3)	HYDERABAD
44	WP/30476/2024 IA 1/2024(Stay Petition)	KONDADI AJAY KUMAR	GP FOR COOPERATION (R4)	NIZAMABAD
<b><u>ADMISSION (SOCIAL WELFARE)</u></b>				
45	WP/14996/2016 IA 1/2016(WPMP 18623/2016)(Direction Petition)	V RAJAGOPAL REDDY	GP FOR SOCIAL WELFARE HCJ Note	HYDERABAD
<b><u>ADMISSION (AGRICULTURE )</u></b>				
46	WP/13566/2016 IA 1/2016(WPMP 16946/2016)(Direction Petition)	K PALLAVI	GP FOR AGRICULTURE C HARI PREETH (SC FOR TG AGRL M C) (R3)	HYDERABAD
<b><u>ADMISSION (PANCHAYAT RAJ)</u></b>				

47	WP/1274/2016 IA 1/2016(WPMP 1618/2016)(Direction Petition)	V V RAMANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV P SARADA (SC FOR BSNL) (R1) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R2)	ADILABAD
48	WP/13804/2016 IA 1/2016(WPMP 17236/2016)(Direction Petition) WP/11655/2016	N ASHOK KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV T V LAXMIKANTHAM (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R12)	NIZAMABAD
49	WP/11655/2016	M V L NARSAIAH	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R24)	NIZAMABAD
50	WP/4879/2018 IA 1/2018(Direction Petition)	N S ARJUN KUMAR	GP FOR REVENUE	KHAMMAM
51	WP/33372/2018 IA 1/2018(Direction Petition)	P NAGENDRA REDDY	P KISHORE RAO GP FOR PANCHAYAT RAJ RURAL DEV (R2) N NAVEEN KUMAR (R5)	NALGONDA
52	WP/37001/2022 IA 1/2022(Direction Petition)	S. JEEVAN CHANDU	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R8) G. Vasantha Rayudu (359) for Proposed Respondent No. 13 letters	BHADRADRI KOTHAGUDEM
53	WP/11276/2023 IA 1/2023(Direction Petition)	CHUNAP ANVESH KIRAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) K BHAGAVANTH REDDY (R6)	YADADRI BHUVANAGIRI
54	WP/7940/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	N PURUSHOTHAM REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) S R DESHMUKH (R6)	VIKARABAD
55	WP/18735/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	N MANOHAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R4) DISHIT BHATTACHARJEE DISHIT BHATTACHARJEE (R7) GP FOR HOME (R6)	SANGAREDDY
56	WP/19235/2024 IA 1/2024(Stay Petition) IA 2/2024(Implead Petition)	B SATISH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV PURAMU PRAVEEN KUMAR	MEDCHAL- MALKAJGIRI
57	WP/21025/2024 IA 1/2024(Stay Petition)	YEMMIGANUR SOMA SRINATH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) V BUCHI REDDY (R7) V BUCHI REDDY (R8)	RANGA REDDY
58	WP/28873/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	S NAGESH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) GP FOR HOME (R6)	RANGA REDDY
59	WP/29442/2024 IA 1/2024(Direction Petition)	B SHIRISHA	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	BHADRADRI KOTHAGUDEM

#### **ADMISSION (FOOD)**

60	WP/11839/2016 IA 1/2016(WPMP 14878/2016)(Direction Petition)	K PALLAVI	GP FOR AGRICULTURE C HARI PREETH (SC FOR TG AGR L M C) (R57) ADDL ADVOCATE GENERAL (R56)	HYDERABAD
61	WP/11254/2017 IA 1/2017(WPMP 13976/2017)(Stay Petition) IA 2/2024(Amendment Petition)	SIVALENKA RAMACHANDRA PRASAD	C HARI PREETH (SC FOR TG AGR L M C)	MAHABUBNAGAR

**INTERLOCUTORY(PANCHAYAT RAJ)**

62	WP/33272/2015 IA 1/2016(WVMP 365/2016)(Vacate Stay Petition) IA 1/2017(WPMP 30750/2017)(Direction Petition)	A RAVINDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	MEDAK
63	WP/28316/2016 IA 1/2016(WPMP 35065/2016)(Direction Petition) IA 1/2024(Implead Petition)	K VENUMADHAV	GP FOR PANCHAYAT RAJ RURAL DEV VIVEK JAIN (R11) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R12)	NIZAMABAD
64	WP/43369/2017 IA 1/2017(WPMP 53782/2017)(Direction Petition)	P RAGHAVENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV VENKATESHVARLU GUMMAVELLY (R12) B SHASHIDHAR (R7) B SHASHIDHAR (R10) B SHASHIDHAR (R6) B SHASHIDHAR (R8) B SHASHIDHAR (R9) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5) VENKATESHVARLU GUMMAVELLY (R13) B SHASHIDHAR (R11)	MAHABUBNAGAR
65	WP/1363/2018 IA 1/2018(Vacate Stay Petition)	S SRIDHAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R3)	HYDERABAD
66	WP/15535/2018 IA 1/2018(Stay Petition)	A P SURESH RAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R9)	NALGONDA
67	WP/6281/2019 IA 1/2019(Direction Petition)	S SURENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV LAKKADI DAYAKER REDDY (R7) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5) R2 R3 R4 R5 R6 R8 R9 UNSERVED ,::	ADILABAD
68	WP/18745/2019 IA 1/2019(Suspension Petition)	UNNAM MURALIDHAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY (R3) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	NALGONDA
69	WP/5735/2022 IA 1/2022(Stay Petition)	PASHAM MOHITH	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R2)	RANGA REDDY
70	WP/27531/2023 IA 1/2023(Direction Petition)	MOHD ISLAMUDDIN ANSARI	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) GP FOR INFORMATION TECHNOLOGY (R4)	JAGTIAL
71	WP/34834/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	S M SAIFULLAH	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) S SURENDER REDDY (R5) GP FOR HOME (R3) S SURENDER REDDY (R6) S SURENDER REDDY (R7)	MEDCHAL- MALKAJGIRI
72	WP/1765/2024 IA 1/2024(Suspension Petition)	K DURGA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRASHEKAR REDDY (R2)	NARAYANPET
73	WP/3634/2024 IA 1/2024(Suspension Petition)	SRIDHAR K	GP FOR PANCHAYAT RAJ RURAL DEV N MANOHAR (R8)	SANGAREDDY

**INTERLOCUTORY(CIVIL SUPPLIES)**

74	WP/36768/2015 IA 1/2015(WPMP 47348/2015)(Stay Petition)	M ACHUTA REDDY	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
75	WP/7383/2017 IA 1/2017(WPMP 9087/2017)(Suspension Petition)	S VIPLAV SIMHA REDDY	GP FOR CIVIL SUPPLIES	NALGONDA
76	WP/15225/2017 IA 1/2017(WVMP 3592/2017)(Vacate Stay Petition) IA 2/2017(WPMP 18804/2017)(Suspension Petition)	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
77	WP/7728/2019 IA 1/2019(Suspension Petition) IA 2/2019(Vacate Stay Petition)	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES	NALGONDA
78	WP/18299/2019 IA 1/2019(Direction Petition)	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES	WARANGAL
79	WP/19881/2019 IA 1/2019(Suspension Petition)	S VIPLAV SIMHA REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2)	NALGONDA
80	WP/23577/2019 IA 1/2019(Direction Petition)	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES	WARANGAL
81	WP/11878/2020 IA 1/2020(Suspension Petition) IA 2/2024(Direction Petition)	N SREEDHAR REDDY	GP FOR CIVIL SUPPLIES S V RAMANA (R5)	MAHABUBNAGAR
82	WP/29032/2023 IA 1/2023(Direction Petition)	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	KHAMMAM
83	WP/6206/2024 IA 2/2024(Vacate Stay Petition)	N VISHAL	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2)	VIKARABAD

**INTERLOCUTORY (CO-OPERATIVE SOCIETIES)**

84	WP/33904/2015 IA 1/2016(WVMP 2352/2016)(Vacate Stay Petition) WP/33905/2015 WP/33929/2015 WP/34421/2015	T SURYA SATISH	GP FOR COOPERATION N RAJESWAR RAO N RAJESWAR RAO (R10)	HYDERABAD
85	WP/33905/2015 IA 1/2016(WVMP 2349/2016)(Vacate Stay Petition)	T SURYA SATISH	GP FOR COOPERATION N RAJESWAR RAO N RAJESWAR RAO (R26)	HYDERABAD
86	WP/33929/2015 IA 1/2016(WVMP 2602/2016)(Vacate Stay Petition)	T SURYA SATISH	GP FOR COOPERATION N RAJESWAR RAO N RAJESWAR RAO (R26)	HYDERABAD
87	WP/34421/2015 IA 1/2016(WVMP 2351/2016)(Vacate Stay Petition)	T SURYA SATISH	GP FOR COOPERATION N RAJESWAR RAO N RAJESWAR RAO (R7)	HYDERABAD
88	WP/42608/2016 IA 1/2016(WPMP 52531/2016)(Suspension Petition)	C RAMACHANDRA RAJU	GP FOR AGRICULTURE ROHIT POGULA (R39) ADDL ADVOCATE GENERAL (R40) BOBBA VIJAYALAKSHMI (R41)	HYDERABAD

89	WP/23976/2020 IA 1/2021(Clarification) IA 3/2022(Vacate Stay Petition) IA 4/2022(Vacate Stay Petition) IA 5/2022(Vacate Stay Petition) IA 7/2022(Modification) IA 8/2022(Implead Petition) IA 1/2023(Recall Petition) IA 2/2023(Miscellaneous Petition) IA 1/2024(Direction Petition) WP/22363/2021	RAJESH KUMAR H	P AMARENDER REDDY VEDULA SRINIVAS ARUVA RAGHURAM MAHADEV (R3) K RATHANGA PANI REDDY (R5) K RATHANGA PANI REDDY CENTRAL GOVERNMENT STANDING COUNSEL ( K L N RAGHAVENDRA REDDY) (R2) N NAVEEN KUMAR PEARL LAW ASSOCIATES (R4) G M MOHIUDDIN (R1) SANNAPANENI LOHIT (R1)	HYDERABAD
90	WP/22363/2021 IA 1/2021(Direction Petition) IA 1/2022(Receive Addl. Document) IA 3/2022(Implead Petition)	RAJESH KUMAR H	ADDL ADVOCATE GENERAL P AMARENDER REDDY (R2) PEARL LAW ASSOCIATES (R4) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2) SANNAPANENI LOHIT (R1) SANNAPANENI LOHIT for Proposed Respondent Nos. 5 to 9  N. Naveen Kumar for Proposed Respondent Nos. 10 to 13 and 16  N. Naveen Kumar for Proposed Respondent No 15  N. Naveen Kumar for Proposed Respondent Nos. 14, 17 to 19	HYDERABAD
<b>FINAL HEARING</b>				
91	WP/10298/2014	M SALEEM	GP FOR REVENUE (R15) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R14)	WARANGAL
92	WP/15500/2016	E SAMBASIVA PRATAP	B SESIBUSHAN RAO (R79)	HYDERABAD
93	WP/2783/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition) WP/8522/2021 WP/29292/2023	ABHINAV KRISHNA UPPALURI	GP FOR PANCHAYAT RAJ RURAL DEV RAJAGOPALLAVAN TAYI (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	NALGONDA
94	WP/8522/2021 IA 1/2021(Direction Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Leave Petition) IA 3/2023(Dispense with Petition) IA 4/2023(Implead Petition) IA 5/2023(Review Petition)	RAJAGOPALLAVAN TAYI	GP FOR PANCHAYAT RAJ RURAL DEV - ABHINAV KRISHNA UPPALURI	
95	WP/29292/2023 IA 1/2023(Direction Petition) IA 3/2023(Receive Addl. Document)	ABHINAV KRISHNA UPPALURI	GP FOR PANCHAYAT RAJ RURAL DEV RAJAGOPALLAVAN TAYI (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	NALGONDA